## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 80/9//HDB/2018
NAME OF THE COMPANY	Lotus Poly – Packs (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Vision Inks and Resins Ltd
NAME OF THE RESPONDENT(S)	Lotus Poly – Packs (India) Pvt Ltd
UNDER SECTION	Sec 9 Of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVIUTE DEORA	Pcs	CS tapas videora @gmovil.com 9966299213	Topas
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Tapasvilal Deora, LD. PCS for the Petitioner.

Post the case on 26.02.2018 for orders.

Member (T)

Member (J)